

Annexure 3

Name of the corporate Debtor: Global Energy Private Limited

Date of Commencement of CIRP: 06.05.2022

List of creditors as on: 22.07.2023

List of Secured Financial Creditors (other than financial creditor belonging to any class of creditors)

(Amount in INR)

Sr. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	whether related party	% of voting share in CoC					
1	J.C Flowers Assets Reconstruction Private Limited	22-06-22	184,464,434	184,464,434	OD / FITL / BG	184,464,434	No	100%	-	-	-	-	
	Total		184,464,434	184,464,434		184,464,434		100%	-	-	-	-	

Notes:

1. The amount is secured by deed of mortgage, wherein Belgundi Cement Private Limited has mortgaged its land parcel and personal guarantee of Mr. Harry Dhau.
2. Working of the principal and interest amount for period before 02.12.2019 and from 02.12.2019 to 06.05.2022 are mentioned below: